

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
Principal Bench, New Delhi**

Original Application No. 28/2023

In re: News item published in the newspaper The Hindu, dated 02.01.2023
entitled "2 workers killed, 17 injured in Nashik Chemical Factory Fire"

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1.	Reply on behalf of Respondent No. 2, Central Pollution Control Board in compliance of Notice dated 25.11.2022 in OA No. 28/2023, In re: News item published in the newspaper The Hindu, dated 02.01.2023 entitled "2 workers killed, 17 injured in Nashik Chemical Factory Fire".	
2.	Annexure-1: A copy of email dated 02.01.2023 requesting Maharashtra Pollution Control Board (MPCB) to ensure immediate steps for sampling/monitoring of environmental pollutant(s).	
3.	Annexure-2: A copy of preliminary report dated 02.01.2023 submitted by MPCB.	
4.	Annexure-3: A copy of letter no. CB/RONK/CD/2301020001/2023 was issued by Respondent no. 1 to Respondent No. 5.	
5.	Annexure-4: A copy of Hon'ble NGT Notice dated 25.11.2022.	



(Dinabandhu Gouda)

Scientist E

Central Pollution Control Board

Delhi-110032

Date: 20.01.2023

Place: Delhi

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH
ORIGINAL APPLICATION NO 28 OF 2023**

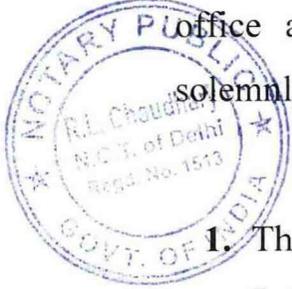
IN THE MATTER OF:

**IN RE: NEWS ITEM PUBLISHED IN THE NEWSPAPER THE HINDU,
DATED 02.01.2023 ENTITLED "2 WORKERS KILLED, 17 INJURED IN
NASHIK CHEMICAL FACTORY FIRE"**

**REPLY ON BEHALF OF RESPONDENT NO. 2 CENTRAL POLLUTION
CONTROL BOARD, (CPCB)**

MOST RESPECTFULLY SHOWETH:-

I, Dinabandhu Gouda S/o Shri Brundaban Gouda aged about 50 years working in the capacity of Scientist- E with Central Pollution Control Board, having office at Parivesh Bhawan, East Arjun Nagar, Delhi-110032, do hereby solemnly affirm and sincerely state on oath as follows:



1. That I am presently working in the capacity of Scientist- E at Central Pollution Control Board (hereafter called as CPCB), and have been authorized to file the Present Affidavit. I have read and understood the contents of the copy of the above Petition and I have perused the documents annexed therewith, and as I am conversant with the facts and circumstances of the present case, I am duly authorized and competent to file the present Counter Affidavit on behalf of the Respondent No. 2.

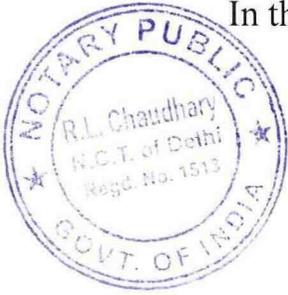
2. That news report with regard to the above titled matter was published in Time of India, New Delhi edition on 02.01.2023 and on the basis of the same Suo motu cognizance of the issue was taken by this Hon'ble Tribunal.

3. That vide email dated 02.01.2023 the answering deponent has requested Respondent No. 1 namely Maharashtra Pollution Control board to ensure immediate steps for sampling/monitoring of environmental pollutant(s) and contain discharge/emission of the same. It was further directed that Respondent No. 1 shall submit a preliminary report of the incidence to Respondent No. 2 at the earliest.

True copy of email dated 02.01.2023 is annexed hereto and marked as **Annexure-1**.

That vide email dated 02.01.2023, Respondent No. 1 submitted a preliminary report with Respondent No.2.

In the said report it was submitted by Respondent No.1 that:-



- i. Blast took place in the reactor causing fire in nearby storage area of raw material, intermediate products, finished products and wastes resulting in heavy emissions causing damage to environment.
- ii. Huge and uncontrolled fire due to the haphazard storage of the raw material, intermediate products, finished products and wastes. products and wastes.

True copy of preliminary report dated 02.01.2023 submitted by Respondent No. 1 is annexed herein and marked as **Annexure-2**.

4. That letter no. MPCB/RONK/CD/2301020001/2023 was issued by Respondent no. 1 to Respondent No. 5. wherein respondent No. 5 was directed that: -

- i. The burnt raw material and finished products, spilled contaminated soil, sand, debris lying on floor and drums containing chemicals shall be safely and scientifically disposed off to CHWTSDF as per the provision of environmental enactment;
- ii. The unit shall not start its manufacturing activity till permission from DISH Authority and Maharashtra Pollution Control Board is obtained.

True copy of letter no. MPCB/ROK/CD/2301020001/2023 was issued by Respondent no. 1 to Respondent No. 5 is annexed herein and marked as **Annexure-3**.

5. That pursuant to the above said, notice dated 9th of January 2023 was served upon the answering deponent whereby which the answering deponent has been directed to appear before the Hon'ble tribunal on 23.01.2023.
6. That in view of the facts indicated in earlier paras it is respectfully prayed that necessary directions be passed by this Hon'ble Tribunal.



DEPONENT

दीनबन्धु गोडा /Dinabandhu Gouda
प्रभागीय प्रमुख, आई.पी.सी.-I/Divisional Head, IPC-I
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
M/o Env. Forest & Climate Change, Govt. of India
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

VERIFICATION

I, the above named deponent do hereby verify that the contents of my above affidavit are true to my knowledge and belief based on official record. No part of it is false and no material has been concealed therein.

Verified at Delhi on this 20th day of January, 2023.



DEPONENT

दीनबन्धु गोडा /Dinabandhu Gouda
प्रभागीय प्रमुख, आई.पी.सी.-1/Divisional Head, IPC-1
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
M/o Env't. Forest & Climate Change, Govt. of India
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

ATTESTED

NOTARY PUBLIC
GOVT. OF INDIA

20 JAN 2023

Email

BHARAT KUMAR SHARMA

Preliminary report on fire accident at M/s Jindal Poly Films, Igatpuri taluka, Nashik

Mon, Jan 02, 2023 02:24 PM

From : BHARAT KUMAR SHARMA <bksharma.cpcb@nic.in>**Subject :** Preliminary report on fire accident at M/s Jindal Poly Films, Igatpuri taluka, Nashik**To :** MS MPCB <ms@mpcb.gov.in>**Cc :** AST MPCB <ast@mpcb.gov.in>, RO Nashik <ronashik@mpcb.gov.in>, Pratik Bharne <pratik.cpcb@gov.in>, Dinabandhu Gouda <dinabandhu.cpcb@nic.in>, Dr Supate MPCB <pso@mpcb.gov.in>

Sir,

This has reference to news item about fire incident (<https://timesofindia.indiatimes.com/city/nashik/2-workers-killed-17-injured-in-nashik-chemical-factory-fire/articleshow/96669017.cms>) in the production unit of M/s Jindal Poly Films in the Gonde industrial area, Igatpuri taluka, Nashik.

It is requested to kindly arrange to take immediate necessary actions to sample/monitor environmental pollutant(s) and contain discharge/emission of the same due to the above referred incident. Further, a preliminary report about the incident may also kindly be provided at the earliest.

Regards,

भरत कु शर्मा /Bharat K Sharma
क्षेत्रीय निदेशक /Regional Director
केंद्रीय प्रदूषण नियंत्रण बोर्ड / Central Pollution Control Board
क्षेत्रीय निदेशालय पुणे/ Regional Directorate Pune



Email

BHARAT KUMAR SHARMA

Re: Preliminary report on fire accident at M/s Jindal Poly Films, Igatpuri taluka, Nashik

From : ronashik@mpcb.gov.in

Mon, Jan 02, 2023 06:04 PM

Subject : Re: Preliminary report on fire accident at M/s Jindal Poly Films, Igatpuri taluka, Nashik 4 attachments**To :** BHARAT KUMAR SHARMA <bksharma.cpcb@nic.in>**Cc :** ms@mpcb.gov.in, pso@mpcb.gov.in, sronashik@mpcb.gov.in, psodivision@mpcb.gov.in, poonam poyrekar <poonam.poyrekar@mpcb.gov.in>

Sir,

As per your instruction submitted herewith the preliminary report on fire accident at M/s Jindal Poly Films, Igatpuri taluka, Nashik.

Regards,

Ravindra Andhale,
Regional Officer
[Maharashtra Pollution Control Board, Nashik.](#)

From: BHARAT KUMAR SHARMA <bksharma.cpcb@nic.in>**Sent:** Monday, January 2, 2023 2:24 PM**To:** Pravin C Darade <ms@mpcb.gov.in>**Cc:** Dr. Jitendra Sangewar <ast@mpcb.gov.in>; RO Nashik <ronashik@mpcb.gov.in>; Pratik Bharne <pratik.cpcb@gov.in>; Dinabandhu Gouda <dinabandhu.cpcb@nic.in>; Dr. Amar Supate <pso@mpcb.gov.in>**Subject:** Preliminary report on fire accident at M/s Jindal Poly Films, Igatpuri taluka, Nashik

Sir,

This has reference to news item about fire incident (<https://timesofindia.indiatimes.com/city/nashik/2-workers-killed-17-injured-in-nashik-chemical-factory-fire/articleshow/96669017.cms>) in the production unit of M/s Jindal Poly Films in the Gonde industrial area, Igatpuri taluka, Nashik.

85465/2023/LAW-RD (Pune)

It is requested to kindly arrange to take immediate necessary actions to sample/monitor environmental pollutant(s) and contain discharge/emission of the same due to the above referred incident. Further, a preliminary report about the incident may also kindly be provided at the earliest.

Regards,

भरत कु शर्मा /Bharat K Sharma
क्षेत्रीय निदेशक /Regional Director
केन्द्रीय प्रदूषण नियंत्रण बोर्ड / Central Pollution Control Board
क्षेत्रीय निदेशालय पुणे/ Regional Directorate Pune



-
- Jindal Note.pdf**
323 KB
 - Jindal visit report.pdf**
455 KB
 - Photograph.pdf**
943 KB
 - Jindal Polyfilm20230102_17373363.pdf**
67 KB
-

An incidence of fire accident occurred in M/s. Jindal Polyfilms Limited on 01/01/2023 at around 0800 Hours. Board's Officer visited the site at around 1330 Hours. Three ambient air quality machines (HVS) are set to measure the air quality at:

A1 The Herb Farm

A2 Mundhegaon corner

A3 M/s. Global non-woven Ltd.

The information gathered from the site is as under:

There was a blast in the reactor causing fire to raw materials, intermediate products, finished products and waste materials stored near the reactor. One fatality and sixteen injuries (four critical) are reported by the industry representative.

Wind direction is towards North West and nearest village Mukane (population around 3000) is more than 2.0 Kilometers from the site of incidence.

An incidence of fire also has occurred in January 2022 in this plant.

The fire is not in control yet and Fire fighters along with NDRF and SDRF teams are trying to douse the fire. No Officers are allowed inside the plant. Details of Hazardous waste generated due to the fire incidence will be ascertained after the fire is doused and Directions will be issued to send the Hazardous wastes to CHWTSDF for scientific disposal.

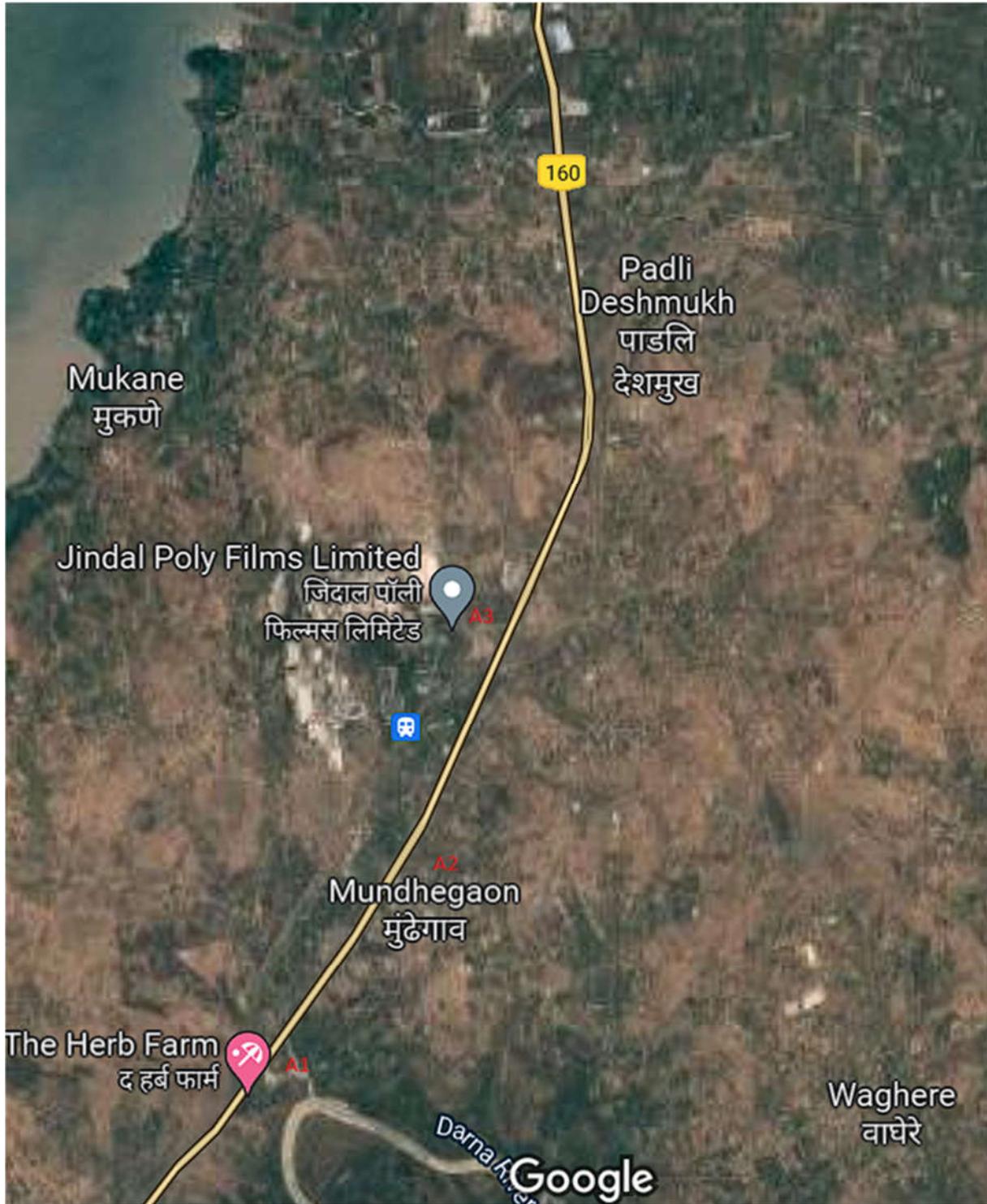
Directions to not to stop the industry till permission from DISH and MPCB is obtained will be issued to the industry.



Photograph at 1922 Hours



Location of Blast



Location of Ambient Air quality Stations (A1, A2 and A3) and nearest village Mukane

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 0253-2365150
Fax : 0253-2365140
Website: <http://mpcb.gov.in>.
E-Mail: ronashik@mpcb.gov.in



Udyog Bhavan, First Floor Trimbak
Road, Near ITI, Satpur, Nashik-
422007.

-----Your Service is our Duty-----

BY R.P.A.D./FAX/HAND DELIVERY

L. No: MPCB/RONK/CD/230102000/ 2023

Date: 02/01/2023

To,

**M/s. Jindal Polyfilms Ltd,
Nashik Igatpuri NH-3 Highway, 28th Km Milestone,,
Tq. Igatpuri, Dist. Nashik.**

**Sub:- Directions under Section 33 A of Water (P & CP) Act, 1974 &
Under Section 31 A of Air (P & CP) Act.1981.**

Ref: -

1. Consent granted by the MPC Board dtd. 25/05/2021.
2. Explosion occurred on 01/01/2023.
3. Visit of the Board official to your unit on 01/01/2023.
4. Proposal of Legal actions submitted by SRO Nashik on 02.01.2023.

WHEREAS, you are operating the industry in the pollution prevention area declared under the Provisions of the Water (P&CP) Act, 1974 and the Air (P&CP) Act, 1981 and the Hazardous & Other Wastes (Management & Transboundary Movement) Rules, 2016.

AND WHEREAS, Board has granted Consent to your unit under the said Acts with certain terms & conditions and it is obligatory on your part to comply the consent conditions imposed in the Consent to Operate.

AND WHEREAS, it was also obligatory on your part to provide adequate and efficient pollution control devices and take adequate measures to control air & water pollution from all sources so as to achieve the standards prescribed in the Environment (Protection) Act, 1986 & consent to operate.

AND WHEREAS, this office has received news regarding explosion on dtd. 01/01/2023 about explosion in a reactor near boiler at your unit.

AND WHEREAS, Board Official of MPCB has inspected your industry on 01/01/2023 and reported that,

1. Blast took place in the reactor causing fire in nearby storage area of raw material, intermediate products, finished products and wastes resulting in heavy emissions causing damage to environment.
2. Huge and uncontrolled fire due to haphazard storage of raw material, intermediate products, finished products and wastes.

..2

: 2 :

AND WHEREAS, the burnt raw material and finished products, spilled contaminated soil, sand, debris lying on floor and drums containing chemicals shall be safely and scientifically disposed off to CHWTSDF as per the provision of environmental enactment.

NOW THEREFORE, in exercise of powers conferred upon me by the Board u/s. 33A of the Water (P&CP) Act, 1974 and u/s 31A of the Air (P&CP) Act, 1981. I, the Regional Officer, Nashik hereby direct you to not to start your manufacturing activity till you obtain permission from DISH Authority and MPC Board.

This is issued with the post facto approval from competent authority of the Board.



(Ravindra B. Andhale)
Regional Officer, Nashik.

Copy Submitted for information to:-

1. The Member Secretary, MPC Board, Mumbai.
2. Assistant Secretary (Technical), M.P.C. Board, Mumbai.

Copy forwarded to:-

Sub-Regional Officer MPCB, Nashik – He is directed to serve the copy of these directions to the industry and submit compliance report accordingly.

पाहणी अहवाल

दि. 01/01/2023

आज दि 01/01/2023 (रविवार) रोजी मे. जिंदल पाँवी फिल्म लि. मुंडेगाव ता. इगतपूर, जि. नाशिक या उद्योगाला आग लागल्याबाबतची वलमी दुरध्वनी द्वारे वरिष्ठांकडून समजल्या नंतर त्यांच्या सुचनेनुसार परिसराला साधारण दुपारी 1.30 वा. रथकावर प्रत्यक्ष हजर झालो. तिथे नाशिक ये. मा. विभागिय आयुक्त, मा. निष्ठाधिकारी तसेच स्थानिक लोकप्रतिष्ठि उपस्थित होते. तसेच मा. पालकमंत्री मधेवच आल्यानंतर उपरोक्त सर्व पदाधिकारी यांनी सधुक्कन पत्रकार परिषद घेत खालील जोडी अधिकृत रित्या सांगितले.

- 1) सदर आगलागल्याची घटना कंपनीच्या Reactor मध्ये पेशर फुस्क झाल्याने स्फोट झाला आणि जवळच साठवून ठेवलेल्या कच्चा माल, लागणारे केमिकल व पक्का माल जेजे कधी बाजु-बाजुला बसतायस्त स्वरुपात ठेवलेले बसले त्या सर्वांना आग लागली.
- 2) दुपारी 3 पर्यंत एक महिला मृत झाली असून इतर 16 कामगार जखमी झाल्याचे सांगितले.
- 3) तसेच आगीचे स्वरुप व दाहकता लक्षात घेता. जिल्हा प्रशासनाने इतर विभागांच्या अधिकारी व कर्मचारी यांना प्रवेश नाकारला आणि आपली व्यवस्थापन, S.D.R.F व N.D.R.F यांना च प्रवेश घेता.
- 4) दरम्यान मी हजेचा प्रवाहाच्या अंदाजाने 03 ठिकाणी विजेची उपलब्धता बघून AAGM मशीन लावले (1) Globe Non avon कंपनी मध्ये, (2) मुंडेगाव Enmy जवळ व (3) Hotel HERB Farm) या ठिकाणी कारण आग लागलेल्या कंपनीची विज बंद करण्यात आलेली होती.
- 5) पाहणी वेळी फोटो घेण्यात आले आणि लष्काळ वरिष्ठांना मोबाईल द्वारे whats App Group ला टाकण्यात आले.



राजेंद्र पा. सुर्यवंशी

अंत्र अधिकारी म.प्र.नि.ग.

**Fire Incidence Photos of
M/s. JINDAL POLYFILMS LTD, Mundegaon Tal – Igatpuri, Dist –
Nashik.
Visited on 01/01/2023**



Night view 01.01.2023



Night view 01.01.2023

**Fire Incidence Photos of
M/s. JINDAL POLYFILMS LTD, Mundegaon Tal – Igatpuri, Dist –
Nashik.
Visited on 01/01/2023**



Night view 01.01.2023



Night view 01.01.2023

**Fire Incidence Photos of
M/s. JINDAL POLYFILMS LTD, Mundegaon Tal – Igatpuri, Dist –
Nashik.
Visited on 01/01/2023**



Night view 01.01.2023



Fire spot viral via what's app

**Fire Incidence Photos of
M/s. JINDAL POLYFILMS LTD, Mundegaon Tal – Igatpuri, Dist –
Nashik.
Visited on 01/01/2023**



WhatsApp Video
2023-01-02 at 11.51.

Video -1



WhatsApp Video
2023-01-02 at 11.51.

Video -2



WhatsApp Video
2023-01-02 at 11.51.

Video -3



AAQM at Hotel HERB Farm – Photo taken on 02/01/2023

**Fire Incidence Photos of
M/s. JINDAL POLYFILMS LTD, Mundegaon Tal – Igatpuri, Dist –
Nashik.
Visited on 01/01/2023**



02/01/2022



02/01/2022

**Fire Incidence Photos of
M/s. JINDAL POLYFILMS LTD, Mundegaon Tal – Igatpuri, Dist –
Nashik.
Visited on 01/01/2023**



Photo on 01/01/2023 – from Highway



Photo on 01/01/2023 – from Highway - Time Evening

**Fire Incidence Photos of
M/s. JINDAL POLYFILMS LTD, Mundegaon Tal – Igatpuri, Dist –
Nashik.
Visited on 01/01/2023**



Photo on 01/01/2023 – from Highway - Time Evening



Photo on 01/01/2023 – from Highway - Time Evening

**Fire Incidence Photos of
M/s. JINDAL POLYFILMS LTD, Mundegaon Tal – Igatpuri, Dist –
Nashik.
Visited on 01/01/2023**



Time 7 pm



Time 7 pm

**Fire Incidence Photos of
M/s. JINDAL POLYFILMS LTD, Mundegaon Tal – Igatpuri, Dist –
Nashik.
Visited on 01/01/2023**



Time 7 pm



Time 7 pm

**Fire Incidence Photos of
M/s. JINDAL POLYFILMS LTD, Mundegaon Tal – Igatpuri, Dist –
Nashik.
Visited on 01/01/2023**



Time 8 pm

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 0253-2365150
Fax : 0253-2365140
Website: <http://mpcb.gov.in>.
E-Mail: ronashik@mpcb.gov.in



Udyog Bhavan, First Floor Trimbak
Road, Near ITI, Satpur, Nashik-
422007.

-----Your Service is our Duty-----

BY R.P.A.D./FAX/HAND DELIVERY

L. No: MPCB/RONK/CD/230102000/ 2023

Date: 02/01/2023

To,

**M/s. Jindal Polyfilms Ltd,
Nashik Igatpuri NH-3 Highway, 28th Km Milestone,,
Tq. Igatpuri, Dist. Nashik.**

**Sub:- Directions under Section 33 A of Water (P & CP) Act, 1974 &
Under Section 31 A of Air (P & CP) Act.1981.**

Ref: -

1. Consent granted by the MPC Board dtd. 25/05/2021.
2. Explosion occurred on 01/01/2023.
3. Visit of the Board official to your unit on 01/01/2023.
4. Proposal of Legal actions submitted by SRO Nashik on 02.01.2023.

WHEREAS, you are operating the industry in the pollution prevention area declared under the Provisions of the Water (P&CP) Act, 1974 and the Air (P&CP) Act, 1981 and the Hazardous & Other Wastes (Management & Transboundary Movement) Rules, 2016.

AND WHEREAS, Board has granted Consent to your unit under the said Acts with certain terms & conditions and it is obligatory on your part to comply the consent conditions imposed in the Consent to Operate.

AND WHEREAS, it was also obligatory on your part to provide adequate and efficient pollution control devices and take adequate measures to control air & water pollution from all sources so as to achieve the standards prescribed in the Environment (Protection) Act, 1986 & consent to operate.

AND WHEREAS, this office has received news regarding explosion on dtd. 01/01/2023 about explosion in a reactor near boiler at your unit.

AND WHEREAS, Board Official of MPCB has inspected your industry on 01/01/2023 and reported that,

1. Blast took place in the reactor causing fire in nearby storage area of raw material, intermediate products, finished products and wastes resulting in heavy emissions causing damage to environment.
2. Huge and uncontrolled fire due to haphazard storage of raw material, intermediate products, finished products and wastes.

: 2 :

AND WHEREAS, the burnt raw material and finished products, spilled contaminated soil, sand, debris lying on floor and drums containing chemicals shall be safely and scientifically disposed off to CHWTSDF as per the provision of environmental enactment.

NOW THEREFORE, in exercise of powers conferred upon me by the Board u/s. 33A of the Water (P&CP) Act, 1974 and u/s 31A of the Air (P&CP) Act, 1981. I, the Regional Officer, Nashik hereby direct you to not to start your manufacturing activity till you obtain permission from DISH Authority and MPC Board.

This is issued with the post facto approval from competent authority of the Board.



(Ravindra B. Andhale)
Regional Officer, Nashik.

Copy Submitted for information to:-

1. The Member Secretary, MPC Board, Mumbai.
2. Assistant Secretary (Technical), M.P.C. Board, Mumbai.

Copy forwarded to:-

Sub-Regional Officer MPCB, Nashik – He is directed to serve the copy of these directions to the industry and submit compliance report accordingly.

**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
FARIDKOT HOUSE, COPERNICUS MARG
NEW DELHI- 110001**

Date: - 09.01.2023

To,

1. Member Secretary, Maharashtra Pollution Control Board,
(022-24042418, ms@mpcb.gov.in)
2. Member Secretary, Central Pollution Control Board,
(011-22303655, mscb.cpcb@nic.in)
3. Director, Industrial safety and Health Maharashtra,
(022-26572504, dirdish.mum-mh@gov.in)
4. Collector/ District Magistrate, Nashik, Maharashtra,
(0253-2578500, collector.nashik@maharashtra.gov.in)
5. Jindal Poly Films, 28th Km Stone, Nashik Igatpuri Road NH-3,
Vill. Mundhegaon, Taluka Igatpuri, Distt. Nashik, Maharashtra,
(011-40322100, enquiry@jindalgroup.com)

Subject: - Notice of hearing in Suo Motu matter In re: News item published in the newspaper The Hindu, dated 02.01.2023 entitled “**2 workers Killed, 17 injured in Nashik Chemical Factory Fire**”.

NOTICE

Take notice that **OA No. 28/2023** (Copy enclosed) Titled “**2 workers Killed, 17 injured in Nashik Chemical Factory Fire**”. will be listed before the **Hon’ble Tribunal at Faridkot House, Copernicus Marg, New Delhi- 110001 on 23th January, 2023** through Physical Hearing (With Hybrid Option), when you may appear before the Hon’ble Tribunal either in person or by a pleader duly instructed, with your response.

Take further notice that in default of your appearance on the date above mentioned, the said Application will be heard and determined in your absence.

Given under my hand and the seal of this Tribunal, on this 09th January, 2023.

Note: (For Orders. Cause Lists & other information, please visit our website www.greentribunal.gov.in)


09/11/2023
Registrar General